

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/3873/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Arunima Deka,  
District & Sessions Judge,  
Kokrajhar.

Dated, Guwahati the <sup>12</sup>26 August, 2021.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJK.1-5/21/1198 dtd. 25.08.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, from the evening of 29.08.2021 till the morning of 31.08.2021.

The Addl. District & Sessions Judge, FTC, Kokrajhar and his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/3874/A, dated 26.8.2021

Copy to:-

1. The Project Manager, Gauhati High Court.

  
26/8/21

**JT.REGISTRAR (VIGILANCE)**

